

DIVISION BENCH  
COURT - I

**P-117**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/213(KB)2022  
IA(IBC)(LIQ.)/11(KB)2024,  
IA(I.B.C)/51(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>SREI EQUIPMENT FINANCE LIMITED VS ROYAL INFRA SOFT PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr.D.N.Sharma, Adv. ] For the Suspended Board  
Ms.Shreya Choudhury,Adv. ]

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **24/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**